

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 9861/2018

(Arising out of impugned final judgment and order dated 29-11-2017 in CMA No. 61241/2017 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM AVATAR AGARWAL

Petitioner(s)

VERSUS

MUNNA HARIJAN (PASI) & ORS.

Respondent(s)

(With Interim Relief and IA No.50608/2018-CONDONATION OF DELAY IN FILING and IA No.50610/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.50611/2018-EXEMPTION FROM FILING O.T.)

Date : 11-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.
 Mr. K. K. Mohan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Delay condoned.

Tag to C.A. NO.17432 of 2017.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER